

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
**CP(C)/180/00088/2017**  
in  
**ORIGINAL APPLICATION NO. 468/2010**

Thursday, this the 29<sup>th</sup> day of November, 2018

**CORAM**

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**  
**HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

1. P.Thankaraj, aged 61 years  
S/o.Ponnaiah  
(Retired Track Mainainer/Office of the  
Sr.Section Engineer/Permanent Way/Southern Railway/  
Trivandrum Central, Trivandrum-695 014)  
Residing at:Nellickavilai, Maruthukuruchi P.O  
Kanyakumari District, Pin – 629 158
2. A.Mahendran, aged 62 years  
S/o.Arumughan Chettiar  
(Retired Track Mainainer/  
Office of the  
Sr.Section Engineer/Permanent Way/Southern Railway/  
Trivandrum Central, Trivandrum-695 014)  
Residing at:Mundamkottuvilai, Alencode P.O  
Kanyakumari District, Pin- 629 158

**Petitioners**

**[By Advocate Mr.T.C.Govindaswamy]**

V.

Sri.Siddharth K.Raj  
Senior Divisional Personnel Officer  
Southern Railway, Trivandrum Division  
Trivandrum – 695 014

... **Respondent**

**(By Advocate Mrs.Sumathi Dandapani,Sr. with Mr.Thomas Mathew Nellimootttil)**

This application having been finally heard on 29.11.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

*Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER*

It is seen from the affidavit filed by the respondent that Pension Payment Orders (PPO) have been issued and it is up to the respondent to ensure that the amount is disbursed in time. We do not see any reason to keep this CP(c) pending. CP(C) is closed and the notices shall stand discharged. However, the petitioners in the CP(c) will be at liberty to approach this Tribunal again in case of any further default on the part of the respondent.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure P1 - A true copy of the common Order dated 3<sup>rd</sup> April 2012 in O.A No.180/00468/2010, and connected cases rendered by this Tribunal.

Annexure P2 - A true copy of the judgment of the Hon'ble High Court of Kerala in OP(CAT) No.39 of 2015 and connected cases dated 21<sup>st</sup> Dec. 2016.

CP Annexure R1 - True copy of the acknowledgment dated 15.11.2017 issued by the Registry of the Hon'ble Supreme Court

CP Annexure R2 - True copy of the Case Status, downloaded from the official website of the Hon'ble Supreme Court.

Annexure M.A1 - True copy of the case status of SLP bearing Dy.No.4822/2018 downloaded from the Supreme Court Website

CP Annexure R3 - True copy of the memorandum No.V/P.407/I/Engg./Court cases dated 20.3.2018

CP Annexure R4 - True copy of the Cash Receipt issued in favour of the 1<sup>st</sup> petitioner.

CP Annexure R5(1) True copy of the New Pension Payment Order No.20187060400234 dated 5.9.2018 issued in f/o Shri.Thankaraj.P (1<sup>st</sup> petitioner)

CP Annexure R5(2) True copy of the New Pension Payment Order No.20187060400244 dated 13.9.2018 issued in f/o Shri.Mahendran.A (2<sup>nd</sup> petitioner)

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